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Title: Need to revise Coal Mines Pension Scheme, 1998.

SHRI P. SRINIVASA REDDY (KHAMMAM): Hon. Deputy-Speaker, Sir, I am thankful to you for giving me this opportunity to raise an urgent matter of public importance...*(Interruptions)*

Telangana is one of the coalmine rich States in India. Seventeen years ago, the Coal Mines Pension Scheme, 1998 (CMPSâ€"1998), had been introduced for the welfare of the coalmine workers and their dependents on the basis of wages that were drawn as per the Fifth National Coalmine Wage Agreement...*(Interruptions)*

This pension is the only source of income for their survival. But since then, the Government has not reviewed and revised it. The prices of essential commodities have increased manifolds. The medical expenses are being increased day by day...*(Interruptions)*

I would, therefore, urge upon the Government to resolve their long pending issues as per following:

- 1) Revise CMPSâ€"1998 for every five years as it is being done in PSUs;
- 2) Fix a minimum pension of Rs 6.500;
- 3) Valuate CMPSâ€"1998 corpus for the last 14 years and pay arrears along with interest;
- 4) Valuate this corpus every year instead of once in three years;
- 5) Pay Dearness Allowance every three months to CMPSâ€"1998 pensioner as DA is paid to regular workers;
- 6) All the medical facilities that were available while in service, should continue even after retirement; and
- 7) Grant funeral expenses of a minimum of Rs. 10,000.